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**APPEARANCES :**

**FOR APPLICANT** : Counsel Mr. Kiran Gandhi  
Counsel Ms. Ami Jain for Applicant in IA 4020/2019

**FOR COC** : Counsel Mr. Pulkit Sharma

**FOR RP** : Counsel Ms. Kriti Kalyani – RP.

**FOR RESPONDENT** : Counsel Mr. Mr. Aakash Kothari for MSEDCL  
in IA 1233 of 2020 and IA no 113 of 2022.

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in MA-3760/2019 no time left, hence this matter could not be heard. List the matter for hearing on **04.02.2022**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

20.01.2022  
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**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**